

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.482/96

Date of Order: 22.4.96

BETWEEN:

A.V.Satyanarayana Murthy .. Applicant.

AND

1. The Divisional Railway Manager
(P) (HYD). S.C.Rly., Secunderabad.

2. The Chairman, Railway Recruitment
Board, S.C.Rly., Lalaguda,
Secunderabad. .. Respondents.

Counsel for the Applicant .. Mr.V.Jagapathi

Counsel for the Respondents .. Mr.N.V.Ramana

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

JUDGEMENT

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

The applicant in this OA applied for the post of Assistant Teacher in English Medium School and for the post of Assistant Teacher in Telugu Medium School *vide* *in response to* notification HYB/01/95/SC dated 5.8.95 issued by the Hyderabad Division against the ex-serviceman quota. He was called for interview for both the posts *vide* letter dated 14.2.96 (A-2) and (A-3) respectively.

2. The grievance of the applicant is that his results are not published even though he appeared for the interview though the results of other passed and failed candidates have been published.

3. The learned counsel for the applicant could not produce any rule in regard to the publication of the results

.. 2 ..

of the failed candidates if somebody had failed. He also submitted that the results of the quota of posts earmarked for Ex-Serviceman are not published. In view of the submission he prayed for the publication of the results.

4. Heard Mr.N.V.Ramana, learned standing counsel for the respondents. Though the learned standing counsel submitted that there is no rule for publishing, ^{if a candidate failed in the examination} if a candidate failed in the examination but that rule is not specifically brought out. In view of the above the following direction is given:-
5. The results of the applicant who applied for the ^{post} ^{quota} against the Ex-Serviceman should be published in accordance with the rules.
6. The OA is ordered accordingly. No costs.

(R.RANGARAJAN)
Member (Admn.)

Dated: 22nd April, 1996

(Dictated in Open Court)

sd

Arora
Dy. Registrar (S)

Contd...

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3.3.

O.A.NO.482/96

Copy to:

1. The Divisional Railway Manager,
(P)(HYD), South Central Railway,
Secunderabad.
2. The Chairman,
Railway Recruitment Board,
South Central Railway,
Secunderabad.
3. One copy to Mr.V.Jagapathi, Advocate,
CAT, Hyderabad.
4. One copy to Mr.N.V.Ramana, Addl.CGSC,
CAT, Hyderabad.
5. One copy to Library,CAT,Hyderabad.
6. One duplicate ~~copy~~ copy.

YLRK

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PR/ PA 482/96
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M.E.A)

DATED: 22.4.96

ORDER/JUDGEMENT

M.A.NO/R.A/C.A.No.

IN

R.A.NO. 482/96

ADMITTED AND INTERIM DIRECTION

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED —

NO ORDERS AS TO COSTS

* * *

No. 8

